

ITEM NO.4

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 626/2021

THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION

IA No. 103373/2021 - AMENDMENT OF THE PETITION

IA No. 103376/2021 - INTERVENTION/IMPLEADMENT)

Date : 21-11-2022 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH  
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Pramod Dayal, AOR  
Mr. Nikunj Dayal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Application for amendment is allowed.

Issue notice, returnable on 02.01.2023.

*Dasti*, in addition, is permitted.

(R. NATARAJAN)  
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)  
ASSISTANT REGISTRAR